## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/506/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MOBME WIRELESS SOLUTIONS LTD

NAME OF THE RESPONDENT(S)

: BHASH SOFTWARE LABS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M Jahanpuer

Fix (RP, V Mahush

FOS TK Bhaskey

Vikram p Jain Shwetha Vasudevan

Operational creditos

## **ORDER**

Counsel for the Operational Creditor present. Counsel for the IRP also present. Both the Counsels are directed to sort out the issue of payment of the remuneration to the IRP by mutual consent. Put up on 13.11.2017 at 10.30 A.M.

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**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

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